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Title : The Minister of State in the Ministry of Civil Aviation laid a statement regarding status of the implementation of the recommendations contained in the 98th Report of the Standing Committee on Transport, Tourism and Culture on action taken by the Government on the recommendations/observations of the Committee contained in 83rd Report on the 'Functioning of Commission of Railway Safety'.

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): Madam, I beg to lay the third statement on the status of implementation of recommendations contained in 98th Report of the Parliamentary Standing Committee on Transport, Tourism and Culture on "Action taken by the Government on the recommendations/observations of the Committee contained in the 83rd report on the 'Functioning of Commission of Railway Safety'" in pursuance of the direction 73 A issued by hon. Speaker, Lok Sabha in Parliamentary Bulletin Part II dated 1 September 2004 under the provisions of rule 389 of the Rules of Procedure and Conduct of Business in Lok Sabha. The second statement was made on 18th December 2008.

The 98th Report on the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture contains 10 recommendations. Of the eight accepted/partially accepted recommendations, action had been completed in six cases. A Statement indicating the action taken/status of the remaining two recommendations in the Standing Commission Report is laid on the Table.

...(Interruptions)
